GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA UNSTARRED QUESTION NO. 824 TO BE ANSWERED ON 21.11.2016

PORTAL FOR LABOUR COMPLAINTS

†824. SHRI NAGAR RODMAL: SHRI OM PRAKASH YADAV:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has launched/proposes to launch any portal to address the problem regarding the complaints of the labourers;
- (b)if so, the details thereof along with the time by which it is likely to be launched/implemented;
- (c) the details of the labour related complaints received by the Government during the last three years and the current year and the action taken by the Government thereon, State/UT-wise; and
- (d)the other steps taken/being taken by the Government to resolve the various types of complaints related to labourers in the country?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

- (a): No, Madam.
- (b): Not applicable.
- (c): The details of Labour complaints received by the Ministry of Labour & Employment during the last three years and current year (as available) and action taken by the Ministry of Labour & Employment is attached at Annexure-I.

- (d): (i) The Government have launched the Grievance Redressal Portal known as PMOPG under CDGRANS where the Labourers can also file their complaints/ Grievances online/offline or
- (ii) Ministry of Labour and Employment has developed a unified web Portal "Shram Suvidha Portal" to create a conducive environment for Industrial Growth. It has features for redressal of grievances of labours and transparent inspection scheme through computerized system based on risk based criteria and uploading of inspection report within 72 hours by Labour inspectors which includes other related features concerning to social security of workmen.
- (iii) EPFiGMS has been developed with a view to provide a single window platform that is able to record, acknowledge and track/monitor EPFO related grievances till its final redressal.

* *****

Year	B/F	Grievances	Total	Grievances	Pending
		received		disposed off	
2013-14	125	7612	7737	5836	1901
2014-15	1901	10527	12428	9902	2526
2015-16	2526	27602	30128	26776	3352
01-04-2016	3352	16073	19425	14689	4736
to 31-10-					
2016					

Note:-

These are based on the information received from CLC(C)/PG Cell
